

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:336  
ANSWERED ON:12.12.2000  
CEASE FIRE IN NORTH-EAST  
K. ASUNGBA SANGTAM

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number of peace-talk round held between NSCN(IM) and the Union Government;
- (b) the present status thereof;
- (c) whether it is a fact that NSCN(K) faction and the Union Government have agreed to declare cease-fire;
- (d) if so, the details thereof; and
- (e) the time by which the peace-talks are likely to be resumed between the NSCN(K) and the Union Government?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (I.D. SWAMI)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 336 BY SHRI K.A. SANGTAM FOR F  
ON DECEMBER 12, 2000.

(a) & (b): The Cease fire between Government of India and the NSCN(I/M) has been further extended for a period of one year with effect from August 1, 2000. The Government of India and the NSCN(I/M) have decided to move forward with the peace process to bring about a lasting political solution to the Naga issue.

Talks with NSCN(I/M) are continuing and it would not be in public interest to reveal the details at this stage.

(c) to (e): In a Press Release issued on April 8, 2000, the NSCN(K) offered to have formal Cease Fire with the Government of India State Government of Nagaland also suggested that a Cease Fire agreement should be signed with the NSCN(K). No such agreement has, however, been entered into between the Government of India and the NSCN(K) so far.